

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1994**

TO BE ANSWERED ON MONDAY 19<sup>TH</sup> DECEMBER, 2022 AGRAHAYANA 28, 1944  
(SAKA)

**WITHDRAWAL OF TDS SYSTEM**

1994. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU :

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any representations requesting for withdrawal of the TDS System which is reportedly a loss to the Tax Payers;
- (b) if so, the details thereof;
- (c) whether the Government has taken any decision thereon; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

**Answer for part (a), (b), (c) & (d):-**

The Government of India receives representations/ suggestions on various TDS sections every year. These representations are examined as part of the Budgetary Exercise for each year and the outcome of such Budgetary Exercise is reflected in the Annual Finance Bill for the concerned year. Further, the tax deducted at source is not a loss to the taxpayer (deductee) because the deductee gets credit of the tax deducted in its income tax return.

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